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ITEM NO.9-B(MM)

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. Nos.40-42

IN

CIVIL APPEAL NOS.4788-4790 OF 2012

SANJAY SHARMA & ORS.

Appellant (s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(For stay)

Date: 23/08/2012 These Applications were taken up on mentioning today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Appellant(s) Mr. Samir Ali Khan,Adv. (Not present)

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Kabir Dixit, Adv.

Mr. Dinesh Dwivedi, Sr. Adv.

Mr. Saurabh Shamseri, Adv.

Mr. R.C. Kohli,Adv.

Mr. Prateek Dwivedi, Adv.

Mr. Abhishek Atrey ,Adv

UPON hearing counsel the Court made the following

O R D E R

Taken on board.

None appears for Petitioners.

Hearing of these Interlocutory Applications is adjourned.

List these Interlocutory Applications after two weeks.

| (Sanjay Kumar) Court Master | (S.S.R. Krishna)
| |Court Master |